NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C.P. NO. 66(ND)15

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Purnima Singh Vs. Saga Info Solutions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: None

For the Respondent (s): None

Order

Present none. In the interest of justice, adjourned to 16th February,

2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)